

ITEM NO.14

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CONTEMPT PETITION (CIVIL) Diary No(s). 21171/2024

(Arising out of impugned final judgment and order dated 09-05-1996 in W.P.(C) No. No. 4677/1985 passed by the Supreme Court Of India)

BINDU KAPUREA

Petitioner(s)

VERSUS

SUBHASISH PANDA

Respondent(s)

([TO BE TAKEN UP ALONG WITH W.P. (C) 202/1995] MR. S GURU KRISHNA KUMAR, SR. ADVOCATE (A.C.) MS. ANITHA SHENOY, SR. ADVOCATE (A.C.) MR. A.D.N. RAO, SR. ADVOCATE (A.C.) MR. SIDDHARTHA CHOWDHURY, ADVOCATE (A.C.)

(IA No. 117930/2024 - APPROPRIATE ORDERS/DIRECTIONS IA No. 111340/2024 - EX-PARTE AD-INTERIM RELIEF IA No. 135723/2024 - INTERVENTION/IMPLEADMENT IA No. 124040/2024 - INTERVENTION/IMPLEADMENT)

WITH

SMC(CrI) No. 2/2024 (XVII)

(FOR PERMISSION TO FILE APPLICATION FOR DIRECTION ON IA 185946/2024)

Date : 07-11-2024 These matters were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Gopal Sankaranarayanan, Sr. Adv.
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By Courts Motion, AOR

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Ms. Manika Tripathy, AOR
Mr. Ashutosh Kaushik, Adv.
Mr. Barun Dey, Adv.
Mr. Rony John, Adv.
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Mr. Devesh Maurya, Adv.
Mr. Ravi Kumar, Adv.
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Mr. Sanjay Jain, Sr. Adv.
Ms. Bani Dikshit, Adv.
Mr. Rahul Shyam Bhandari, AOR
Ms. Harshita Sukheja, Adv.
Mr. Nishank Tripathi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the matters on 08 November 2024.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR